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GOVERNMENT OF JAMMU AND KASHMIR
DIRECTORATE OF LITIGATION KASHMIR
Old Sadder Court Complex Srinagar.

Notice.

Subject:- *Camp Sitting of National Human Rights Commission, at Banquet Hall Srinagar w.e.f 07.02.2024 to 09.02.2024.*

General public is hereby informed that National Human Rights Commission, New Delhi is holding a camp sitting w.e.f 07.02.2024 to 09.02.2024 at Banquet Hall Srinagar to hear the pending cases of the erstwhile State Human Rights Commission. The cause list of the cases is available on www.nhrc.nic.in and a digital copy of the same can be collected from Mr Rohit Bhat-JLA, Directorate of Litigation Kashmir, (Ph No.9622038736). The complainants/victims or his her representatives shall ensure its presence at the venue on the scheduled date of hearing.

For any further assistance, Mr Rohit Bhat, JLA may be called on his mobile no mentioned above.


1/2/24
(Khursheed Ahmad Bhat)
Director

1. Director, Information, J&K with a request to give wide publicity to the notice in two leading daily news papers of UT both at Srinagar and at Jammu.
2. Director, DDK Srinagar for giving publicity of the aforesaid programme in daily Sheherbeen and Door Darshan News for three days continuously.
3. Incharge website Department of Law, Justice and PA for hosting the notice on its website.